

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 369/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

**NAME OF THE COMPANY: M/s Meidensha Corporation Vs. M/s Prime
Meiden Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s):	<i>Sr. Adv with</i> Mr. P. V. Kapoor, Mr. Avichal Prasad, Mr. Anuradha Sharma and Mr. Inder Raj Gill, Advocates		
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	For the Respondent (s):	Mr. Jayant Mehta, Mr. Nishant Bhardwaj and Mr. Rohin Dubey, Advocates for R2 to 8		
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Mr. Siddharth Yadav and Mr. Raman Singh, Advocates for R11 and R12
Mr. Rohit Kochhar for R-13 to R18

ORDER

CA 363/2017 has been filed by the petitioner. Notice of the same is
accepted by the Id. Counsel for the Respondent. To come up on the date
already fixed. i.e. 22nd December, 2017. ✓

-S-K-1
(S. K. Mohapatra)
Member (T)

-S-I-1
(Ina Malhotra)
Member (J)